



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.10.2026

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 20.08.2026 was not taken up. The next date of Hearing in the matter is **16.10.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 3 of 2026 in Comp. App. (AT) No. 334 of 2025 & I.A. No. 708 of 2026	Ayush Gupta & Anr. Vs. Vino Infratech Pvt. Ltd. & Ors.	Mayank Biyani	Neeha Nagpal Malak Manish Bhatt

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar